

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.460/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Mrs. Chetana Jalan & Ors.-Vs-Adndromeda Communications Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Anirban Ray, Adv.
2. Prithviraj Sinha, Adv.
3. Sourav Ghosh, Adv.
4. Ishani Sengupta, Adv.
5. Snehashis Sen, Adv.

Petitioners

Sen  
10/11/17

1. Mr. Anitra Bose, Adv.
2. Ms. Natasha Ray, Adv.

for State Bank of India

Ray  
10/11/17

1. Nupur Jalan, Adv.
2. Sanjay Kumar Baid, Adv.

Respondents  
2-5.

Jalan  
10/11/17

P.T.O.



ORDER

Ld. Counsel for the petitioners, State Bank of India and the respondent nos. 2 to 5 are present.

List on 04/01/2018.

*[Signature]*

(Jinan K.R.)  
Member (J)

*[Signature]*

(Vijai Pratap Singh)  
Member (J)